

## The Uttar Pradesh Chhatrapati Sahuji Maharaj Medical University Second Amendment) Act, 2003

Act 13 of 2003

Keyword(s):

Private Medical College, Affiliation, Graduate, Post Graduate, Training and Research, Medical Education

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Uttar Pradesh Adhiniyam Sankhya 13 of 2003) as passed by the Uttar Pradesh Legislature and assented to by the Governor on December 16, 2003.

## THE UTTAR PRADESH CHHATRAPATI SAHUJI MAHARAJ MEDICAL UNIVERSITY (SECOND AMENDMENT) ACT, 2003

(U.P. ACT NO. 13 OF 2003)

[As passed by the Uttar Pradesh Legislature]

to amend the Uttar Pradesh Chhatrapati Shahuji Maharaj Medical University Act, 2002.

IT IS HEREBY enacted in the Fifty-fourth Year of the Republic of India as follows:-

- 1. This Act may be called the Uttar Pradesh Chhatrapati Shahuji Maharaj Short title Medical University (Second Amendment) Act, 2003.
- 2. In the Uttar Pradesh Chhatrapati Shahuji Maharaj Medical University General amend-Act, 2002, hereinafter referred to as the principal Act, for the words ment in U.P. Act "Uttar Pradesh Chhatrapati Shahuji Maharaj Medical University" wherever occurring no. 8 of 2002 including heading and long title the words "King George's Medical University" shall be substituted.

3. In section 11 of the principal Act after clause (xvii) the following Amendment of clause shall be inserted, namely :-

section 11

"(xviii) to admit any Government or private Medical College to the privileges of affiliation or recognition in such manner and on such terms and conditions as may be prescribed and to withdraw or curtail any such privilege, and to guide and control the work of such college".

## STATEMENT OF OBJECTS AND REASONS

Various organisations are demanding for changing the name of "Chhatrapati Shahuji Maharaj Medical University, Lucknow" by the "King George's Medical University Lucknow". In the support of the said demand it has been argued that the King George's Medical College has its reputation not only at provincial or national level but also at the international level for the last 95 years in the field of medical education, training and research. The said Medical College has produced scholars and great doctors at international level. The graduate and post graduate doctors who have studied from the said medical college are working even now a days in various foreign countries such as America, Canada, Australia, England, Newzealand, South Africa etc. and are maintaining their reputation in the field of medical education. Considering the demand of the said organizations it has been decided to amend the Uttar Pradesh Chhatrapati Shahuji Maharaj Medical University Act, 2002 to change the name of "Chhatrapati Shahuji Maharaj Medical University, Lucknow" by the "King George's Medical University, Lucknow". It has also been decided to amend the said Act to empower the said University to admit any Government or private Medical College to the privileges of affiliation or recognition.

The Uttar Pradesh Chhatrapati Shahuji Maharaj Medical University (Second Amendment) Bill, 2003 is introduced accordingly.

> By order. R. B. RAO, Pramukh Savhiv.

पी०एस०यू०पी० ए०पी० ७५० राजपत्र (हि०)—(1798)—2003—597 —(कम्यूटर/आफ्सेट)। पी०एस०यू०पी० ए०पी० 206 सा० विधा०—(1799)—2003—850—(कम्यूटरांआफलेट)।